

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.05.2026

**NOTICE**

Please take notice that the following matters listed in the Court – III on 04.05.2026 were not taken up. The next date of Hearing in the matters per a Notice of even date was given as **15.05.2026 which stands cancelled** and, the **new next date of Hearing in the matters is indicated below: -**

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1782 of 2025	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.  <b>With</b>	04.05.2026	12.05.2026
2.	Comp. App. (AT) (Ins) No. 01 of 2026	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	04.05.2026	12.05.2026

By order of Hon'ble Chairperson  
-Sd/-  
Registrar